

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008(Pt.)/2592/A.

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, The Joint Registrar, Gauhati High Court,
Itanagar Permanent Bench,
Naharlagun, Arunachal Pradesh.

Dated Guwahati, 19th April, 2022.

Sub:- Casual Leave.

Ref:- No. HC (IB)-VIG/01/2022 dated 18.04.2022

Sir,

With reference to the above, I am directed to inform you that Shri Tageng Padoh, District & Sessions Judge, Sessions Division, Bomdilla, has been granted **casual leave on 13.04.2022 along with station leave permission from 13.04.2022 till 14.04.2022**. A senior Judicial officer at the station would remain in charge of his Court and office during his absence.

Yours faithfully,

sd/-

JT. REGISTRAR (VIGILANCE)

Memo NO.HC.VII-21/2008(Pt.)/2593/A. dated , 19-04-2022

Copy to:

1. Shri Tageng Padoh, District & Sessions Judge, Sessions Division,
Bomdila, Arunachal Pradesh.

2. ~~The~~ Project Manager, Gauhati High Court.

[Signature]
JT. REGISTRAR (VIGILANCE)